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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/223/2016

NAME OF THE PETITIONER(S) : Mrs. Sundaramball Sivasamy

NAME OF THE RESPONDENT(S) : M/s S S School Transporters Private Limited & another

UNDER SECTION : 111 of Companies Act, 1956/58 of Companies Act, 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY

G.V. MOHAN KUMAR

Counsel for Respondents



2) N.B.N. Swamy

Adv. for Petitioner



**ORDER**

Shri N B N Swamy, counsel for petitioner present and filed written submissions.  
Shri G V Mohan Kumar, counsel for respondents present and sought time to file  
written submissions and reply. Time extended at his request. Put up on  
**31.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)